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| (01) | The National Council for Teacher Education Bill, 1993  | (13)  | The Sick Industrial Companies (Special Provisions) Amendment Bill, 1993. |
| (02) | The Governors (Emoluments, Allowances and Privileges) amendments Bill, 1993.                                   | (14)  | The Constitution (Seventy-fifth Amendment) Bill, 1993.                   |
| (03) | The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1993.                          | _____   |  |
|      |  | <b>12.32 1/2 hrs</b>  |  |
| (04) | The State Bank of India (Amendment) Bill, 1993.  | <b>COMMITTEE ON PRIVATE MEMBERS BILLS' AND RESOLUTIONS</b>  |  |
| (05) | The Chief Election Commissioner and other Election commissioners (Conditions of Service) Amendment Bill, 1993. | <b>Twenty-seventh Report</b>  |  |
|      |  | [English]   |  |
| (06) | The Appropriation (No. 5) Bill, 1993.  | SHRI S. MALIKARJUNAIAH (S. TUMKUR). Sir, I beg to present the Twenty seventh Report (Hindi and English versions) of the committee on private members Bills and Resolutions. |  |
| (07) | The Kalakshetra Foundation Bill, 1993.   | _____   |  |
| (08) | The Public Premises (Eviction of Unauthorised occupants) Amendment Bill, 1993.                                 | <b>12.32 1/2 hrs</b>  |  |
|      |  | <b>COMMITTEE ON GOVERNMENT ASSURANCES</b>   |  |
| (09) | The Inland Waterways Authority of India (Amendment) Bill, 1993.  | <b>Eighteenth and Nineteenth Reports</b>  |  |
| (10) | The Jute Manufactures Development Council (Amendment) Bill, 1993.  | [English]   |  |
| (11) | The Protection of Human Rights Bill 1993.  | SHRI BASUDEB ACHARIA (BANKURA) : Sir I beg to present the Eighteenth and Nineteenth Reports (Hindi and English versions) of the Committee on Government Assurances.         |  |
| (12) | The Census (Amendment) Bill, 1993.   | _____   |  |